

में से अनुसूचित जातियों तथा अनुसूचित जादिव जातियों के लोगों को आवास सुविधाएं दी जाएं ।

**दूध के उत्पादन में वृद्धि के लिये राज्यों को केन्द्रीय सहायता**

2083. श्री एम० एस० पुरती : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि केन्द्र सरकार ने दूध के उत्पादन में वृद्धि करने के लिये प्रत्येक राज्य सरकार को गत दो वर्षों में कितनी धनराशि दी है ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री० और सिंह) : सहायता की वर्तमान प्रणाली के अनुसार, केन्द्रीय सहायता किसी एक कार्यक्रम अथवा योजना के लिये नहीं दी जाती, बल्कि केन्द्र द्वारा प्रत्येक राज्य को सहायता उनकी संपूर्ण वार्षिक योजना के लिये एकमुस्त ऋण तथा अनुदान के रूप में दी जाती है । दूध उत्पादन वृद्धि की योजना सहित विभिन्न राज्य प्लान स्कीमों के लिये धनराशि का नियतन सम्बन्धित राज्य सरकारों पर निर्भर करता है ।

योजना आयोग द्वारा अनुमोदित वर्ष 1970-71 तथा 1971-72 की राज्य योजनाओं में पशु-पालन तथा डेरी उद्योग और दूध आपूर्ति के लिए निर्धारित परिष्यय को प्रदर्शित करने वाला विवरण सभा पटल पर रखा गया है । [प्रचालय में रखा गया । देखिए संख्या LT-3385/72] इस विवरण में राज्यों को (क) साइडों का सन्तति परीक्षण तथा (ख) पशु-महामारी उन्मूलन विषयक दो केन्द्रीय प्रायोजित योजनाओं के अन्तर्गत दी गई केन्द्रीय सहायता का भी उल्लेख कर दिया गया है ।

**Missing of Books from Sapru House Library, New Delhi**

2084. SHRI KRISHNA CHANDRA HALDER :  
SHRI M. S. SIVASWAMY :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether his attention has been drawn to the reported missing of more than 600 books from the Sapru House Library, New Delhi ;

(b) if so, whether any enquiry has been constituted ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) According to the information furnished by the Indian Council of World Affairs, 626 volumes of UN Treaty Series were missing from the Library of the Council.

(b) and (c). A report has been lodged with the Police by the Council and the matter is under investigation of the Crime Branch of Delhi Police.

**Supply of an exploratory fishing vessel under Norwegian Aid Programme**

2085. SHRI A. K. GOPALAN :  
SHRI VAYALAR RAVI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received an exploratory fishing vessel free of cost under the Norwegian Aid Programme ;

(b) whether the Government have offered this vessel to Kerala Government ; and

(c) if so, the terms and conditions of the offer ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) to (c). The last exploratory fishing vessel supplied by Norway under the successive Agreements relating to the Indo-Norwegian Project was received in 1966. No vessel received under these Agreements, of which the term of the final agreement came to a close in March, 1972, has been offered to the Government of Kerala. The vessels are, however, based at Cochin. Indications have however been received of continued assistance in various spheres including fisheries. It is expected that some exploratory fishing vessels will be supplied free of cost by the Norwegian Agency for International Development. Under the procedure prescribed by the Ministry of Finance, external assistance in the form of commodities and equipment having sale value is required to be adjusted against plan ceilings. An enquiry was accordingly made from maritime State Governments, including Kerala whether they would be able to accommodate the cost of the vessels, if

allotted to them, under their plan ceilings. No conditions were prescribed, as the enquiry was intended for the purpose of making an assessment of the situation on the basis of which a suitable arrangement for the utilisation of the vessels could be worked out. The State Governments expressed inability to accommodate the cost of the vessels against their Plan ceilings. In accordance with the proposals as now formulated, the operational plan of the vessels will be drawn up by the Central Deep Sea Fishing Organisation, which will also co-ordinate the exploratory programme of the vessels. The State Governments concerned will operate the vessels, and the cost of operation is proposed to be met by the Central Government. The proposals are, however, tentative. It is not expected that the vessels will be available before 1974. The number of vessels to be supplied and their disposition has also not been determined. The final arrangements for the organisation of the exploratory programme with the vessels will be worked out in the light of developments.

#### Supply of Boiled Rice to Kerala

2086. SHRI A. K. GOPALAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the consumers of Kerala show a very marked preference for boiled rice and there have been frequent complaints about the continued supply of raw rice ;

(b) if so, what steps Government have taken for the supply of boiled rice to Kerala ; and

(c) if no steps have been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) Yes, Sir.

(b) and (c). Only limited stocks of boiled rice are available in the Central pool. Out of these a substantial quantity has already been allotted to Kerala. Long-term measures to encourage production of boiled rice are under consideration.

#### Sugar Allotment to Kerala

2087. SHRI A. K. GOPALAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the sugar allotment to Kerala State per month ;

(b) whether Government are aware that the present allotment quantity is not sufficient to meet the requirement of Kerala ; and

(c) whether Government would consider the sugar allotment on the basis of one Kilogram per head per mensem ; and if so, when, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The quota of fair price levy sugar allotted to Kerala State under the voluntary distribution scheme/Partial control during January, 1972, to August, 1972, is given below :

|          |     |      |        |
|----------|-----|------|--------|
| January  | '72 | 7602 | tonnes |
| February | '72 | 7600 | tonnes |
| March    | '72 | 7600 | tonnes |
| April    | '72 | 7612 | tonnes |
| May      | '72 | 7612 | tonnes |
| June     | '72 | 7612 | tonnes |
| July     | '72 | 7612 | tonnes |
| August   | '72 | 7160 | tonnes |

(b) and (c). Levy sugar is being allotted to all the State Governments on a rational basis after taking into consideration the population factor, the past pattern of consumption during 1967-68 and 1968-69, and the availability of sugar. The scale and mode of distribution within the State is, however, left to the discretion of the State Government subject to a guide-line that no individual be supplied more than 1 kilogram per month and a family should not get less than a kilogram per month in any case. Due to the extremely limited availability of sugar it has not been possible at present to accede to the demands of the State Governments, including Kerala, for increasing their monthly quotas.

#### Research in Bacterial Fertilizer

2088. SHRI VISHWANATHI PRATAP SINGH : Will the Minister of AGRICULTURE be pleased to state whether to avoid eutrophication of 'wet lands' subjected to high dosage of chemicals fertilizer, the Government has any plans to promote research in 'bacterial fertilizers' ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : In recent years, the subject of eutrophication, that is,